

2010

HIGH COURT, CALCUTTA

APPELLATE SIDE

CORRIGENDUM

No. 5079 –RG.

Dated, Calcutta, the 15th June, 2010.

The name appearing under Sl. No. 188 of the list of eligible candidates appearing at written examination for direct recruitment from Bar to the cadre of Higher Judicial Officers in the rank of District Judge, in West Bengal Judicial Service has been published under Notification No. 4489-RG dated 15th May, 2010 has wrongly been spelt as SHAIK **J**AKIR HOSSAIN instead of SHAIK **Z**AKIR HOSSAIN.

Accordingly, it is notified that SHAIK **J**AKIR HOSSAIN under Sl. No. 188 be read as SHAIK **Z**AKIR HOSSAIN.

This is for general information to all concerned.

BY ORDER,

Sd/-

(Tarun Kumar Gupta)

Registrar General

&

Secretary Selection Board,

High Court, Calcutta.